

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. CP/13(MB)2023

IN THE MATTER OF

Arrel Herald Furtado ... Petitioner
Vs
Registrar of Companies Mumbai ... Respondent

U/s 441 of the Companies Act, 2013

Order Delivered on 15.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CS Keta Chheda (PH)

For the Respondent:

ORDER

Adjourned to **05.06.2024** for written submissions.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/